

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 290 of 2014 & IA No. 455 of 2014

Dated : 08th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Elegant Casting Pvt. Ltd. & Ors.Appellant(s)

Versus

Joint Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Rohit Rao N

Counsel for the Respondent(s) : Mr. Anish Garg, Dir. (F&L) for JERC

ORDER

Issue notice to Respondent No.2 returnable on 19.01.2015.

Post the matter on **19th January, 2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**